# CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH (THROUGH VIDEO CONFERENCING)

## M.P. No. 1110/2021 In Original Application No. 332/00121/2019

This, the 16th day of September, 2021

# HON'BLE MS. JASMINE AHMED, MEMBER (J), HON'BLE MR. A MUKHOPADHAYA, MEMBER (A).

Azam Siddiuqi aged about 51 years son of Late Shri Bedi, Present resident of – C/o Mhd. Niyaz Ahmad, 56, Adil Nagar, Tedhi Pulia Chauraha, Kursi Road, Lucknow – 226021.

...Applicant

By Advocate: Shri Praveen Kumar.

Vs.

- 1. Union of India, through the Secretary, Department of Telecommunication, Sanchar Bhawan, 20 Ashoka Road, New Delhi.
- 2. The Chief Managing Director, Bharat Sanchar Nigam Ltd. Corporate Office, New Delhi.
- 3. The Chief Vigilance Commission, Satarkata Bhawan, A-Block, GPO Complex, INA, New Delhi 110023.
- 4. The Chief Vigilance Officer, Department of Telecommunication, Sanchar Bhawan, 20 Ashoka Road, New Delhi.

...Respondents

By Advocate : Shri N.C.Upadhayay- 1,3 & 4. Shri G.S. Sikarwar- 2 & 5.

#### Order (Oral)

## By Hon'ble Ms. Jasmine Ahmed, Member (J)-

Learned counsel for the applicant has filed M.P.No. 1110/2021 for withdrawal of the case. Learned counsel for the respondents has no objection to this.

- 2. Accordingly, M.P.No. 1110/2021 is allowed and the OA No. 121/2019 is dismissed as having been withdrawn.
- 3. There shall be no order on costs.

(A. MUKHOPADHAYA)
MEMBER (A)

(MS. JASMINE AHMED)
MEMBER (J)

JNS